

Court No. - 9

Case :- CONTEMPT No. - 1973 of 2020

Applicant :- State of U.P.

Opposite Party :- Vijay Kumar Pandey (Advocate)

Counsel for Applicant :- G.A.

Hon'ble Ritu Raj Awasthi,J.

Hon'ble Mrs. Saroj Yadav,J.

1. This is a criminal contempt.

2. Perused the office report dated 9.11.2020 submitted by the Registry as well as the complaint made by Ms. Varnika Shukla, Civil Judge (Junior Division), Sadar, Pratapgarh dated 6.11.2020.

3. The case has been registered as Criminal Contempt and has come up before this Court under the orders of the Hon'ble Chief Justice.

4. Allegations are against Shri Vijay Kumar Pandey, Advocate, Son of Shri Surendra Narayan Pandey, (Registration No.UP7864/07), Pratapgarh.

5. Allegation are that Shri Vijay Kumar Pandey, Advocate has misbehaved with the Presiding Officer and used abusive language, creating obstruction in the proceedings of the court, manhandling with the court, tearing, snatching and throwing of the order, terrorizing and pressurizing the court, not allowing the court to function, defaming the court by making serious allegations of taking the money and giving the judgment against the court, misbehaving with the court, bringing down dignity of the court in public domain and undermining the authority of the court.

The allegations made in the complaint dated 6.11.2020 are very serious in nature.

6. Prima facie, the conduct of Shri Vijay Kumar Pandey, Advocate amounts to committing criminal contempt.

7. Issue notice to Shri Vijay Kumar Pandey, Advocate, son of Shri Surendra Narayan Pandey, (Registration No.UP-7864/07), resident of 255/22,

Dahilamau, Civil Lines, Pratapgarh through Chief Judicial Magistrate, Pratapgarh.

8. The notice may also be served on Shri Vijay Kumar Pandey through the President of the Bar Association of District and Sessions Court, Pratapgarh.

9. List this case on 7.12.2020. On that date, Shri Vijay Kumar Pandey, Advocate shall remain personally present before this court.

10. Registry is directed to supply copy of this contempt petition to learned Additional Government Advocate.

Order Date :- 11.11.2020

Shukla